

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/17307/2026	BASANTA KUMAR NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	PURUNAKATAK /61 /2026 () //	
2	D-BLAPL/17319/2026	TAPAS KUMAR SAHOO @ BAPI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIDANASI /28 /2026 () //	
3	D-BLAPL/17324/2026	SUSHREE NIBEDITA TARAI @ NIBEDITA TAREI VS STATE OF ODISHA(VIG.)	SANJAY KUMAR DAS VS	JEYPORE VIGILANCE /4 /2026 () //	
4	D-BLAPL/17328/2026	PAPPU KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /177 /2025 () //	
5	D-BLAPL/17330/2026	NRUSINGHA PRASAD KHAMARI VS STATE OF ODISHA(VIG.)	SANJAY KUMAR DAS VS	JEYPORE VIGILANCE /4 /2026 () //	
6	D-BLAPL/17331/2026	BARMA @ BAIRAGI HEMBRAM VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	TELKOI /160 /2025 () //	
7	D-BLAPL/17333/2026	PRAKASH MALIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	SABARANG /246 /2025 () //	AOD20240000366C202600087
8	D-BLAPL/17334/2026	JAGABANDHU BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /196 /2026 () //	
9	D-BLAPL/17336/2026	ANATARYAMI SETHI VS STATE OF ODISHA	SUBHANSU SEKHAR DASH VS	//0 () //	
10	D-BLAPL/17344/2026	SUDHIR GURU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	TARBHA /179 /2025 () //	AOR20240000732C202600074
11	D-BLAPL/17345/2026	MANTU @ PRADEEP PATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /298 /2026 () //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/17346/2026	JIDDI VS STATE OF ORISSA	JNYANANANDA PANDA VS	KESINGA /140 /2026 () //	AOR20220001238C202600006
13	D-BLAPL/17347/2026	CHANDRAKANTA DEEP VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /431 /2025 () //	
14	D-BLAPL/17351/2026	CHANDAN BASKEY @ CHANDAN KUMAR BASKEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /216 /2026 () //	
15	D-BLAPL/17355/2026	SAMIR @ RAKESH ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /20 /2020 () //	AOR20220001297C202600137
16	D-BLAPL/17358/2026	B.GOURANGA BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CRIME AGAINST WOMEN AND CHILDREN WING POLICE STATION /2 /2025 () //	
17	D-BLAPL/17363/2026	BABU SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /134 /2026 () //	
18	D-BLAPL/17364/2026	MANINDRA BISWAS VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /22 /2025 () //	
19	D-BLAPL/17367/2026	KHAGAPATI KHARA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /86 /2026 () //	
20	D-BLAPL/17370/2026	SAMEER SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA TOWN /174 /2026 () //	
21	D-BLAPL/17373/2026	RABINARAYAN DEEP @ RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAIKMAL /207 /2021 () //	
22	D-BLAPL/17374/2026	KAMARAJU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /175 /2026 () //	
23	D-BLAPL/17376/2026	SANIA HARIJAN @ SANIYA HARIJAN	MANGU NANDY	ORKEL /86 /2026	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/17377/2026	ANURODHA DAS	SURYAKANTA DWIBEDI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/17379/2026	GOUR MANDAL	MANGU NANDY	MATHILI /120 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/17383/2026	SAGAR SUNAM	MANGU NANDY	MATHILI /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/17387/2026	MANOJ KUMAR GOUDA @ MANA DURUA	MANGU NANDY	MATHILI /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/17391/2026	LALU GANDA	MANGU NANDY	MUDULIPODA /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/17392/2026	SHANKAR HINDIA	MANGU NANDY	MATHILI /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/17394/2026	S.K. GAMA @ RAHIL	RAJESH RANJAN DAS	DARGHA BAZAR /70 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/17399/2026	SHAIKH AFSAR MEHBOOB	MANGU NANDY	KALIMELA /266 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/17400/2026	SUBHRANSHU ROUT	DEVASHIS PANDA	GHASIPURA /187 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/17405/2026	SIBA SANKAR KHILLA @ SIBA SANKAR KHILLO @ SHANKAR	MANGU NANDY	ORKEL /104 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/17409/2026	GYANA RANJAN SAHOO	CHITTA RANJAN KANUNGO	KHURDA SADAR /76 /2026	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/17410/2026	STATE OF ODISHA SUSANTA HIKAKA VS	PRATAP CHANDRA CHHINCHANI VS	// RAYAGADA TOWN /259 /2025 ()	
36	D-BLAPL/17412/2026	STATE OF ODISHA UMESH KUMAR NAG VS	MANGU NANDY VS	// MALKANGIRI /195 /2025 ()	
37	D-BLAPL/17416/2026	STATE OF ODISHA BISHNU MAHATO @ BISHNU KUMAR MAHATO @ CHANDRA DEEP RAJ PANDA VS	CHANDRA DEEP RAJ PANDA VS	// ROURKELA GRPS. /139 /2025 ()	
38	D-BLAPL/17417/2026	STATE OF ODISHA SUKANTI SWAIN VS	MAHES DAS VS	// K.NUAGOAN /4 /2026 ()	
39	D-BLAPL/17423/2026	STATE OF ODISHA SUKHARANJAN MANDAL @ SUKHA @ SUKA MANDAL VS	SHYAM MANOHAR VS	// MALKANGIRI SADAR /197 /2025 ()	
40	D-BLAPL/17426/2026	STATE OF ODISHA RINKU BAG VS	ANIRUDHA DAS VS	// PATNAGARH /5 /2026 ()	
41	D-BLAPL/17429/2026	STATE OF ODISHA AKASH SINGH @ AKASH SINGH @ AKASH SINGH VS	SOUMYA RANJAN DAS VS	// PLANTSITE /80 /2026 ()	
42	D-BLAPL/17435/2026	STATE OF ODISHA SAROJ CHALAN VS	MANGU NANDY VS	// CHITRAKONDA /123 /2026 ()	
43	D-BLAPL/17436/2026	STATE OF ODISHA ANIL JENA VS	AMLAN SHAKTI PAUL VS	// TANGI (KHURDA) /12 /2026 ()	AOD20250001071C202600032
44	D-BLAPL/17438/2026	STATE OF ODISHA PANCHANANA HARICHANDAN VS	AMLAN SHAKTI PAUL VS	// // ()	AOD20250001071C202600033
45	D-BLAPL/17439/2026	STATE OF ODISHA RAKESH BEHERA VS	AMLAN SHAKTI PAUL VS	// DEOGARH /87 /2026 ()	AOD20250001071C202600034
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/17441/2026	NARAYAN HANTAL VS STATE OF ODISHA	MANGU NANDY VS	Judambo /26 /2026 () //	
47	D-BLAPL/17444/2026	SUKUTA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	BALICHANDRAPUR /36 /2017 () //	
48	D-BLAPL/17450/2026	JITUN @ JITANU PARIDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /412 /2025 () //	
49	D-BLAPL/17454/2026	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAPARA /16 /2026 () //	AOD20250001071C202600035
50	D-BLAPL/17455/2026	NAJITI KHAN @ VIKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /12 /2026 () //	AOD20250001071C202600037
51	D-BLAPL/17456/2026	PRASANNA SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /31 /2024 () //	AOD20250001071C202600036
52	D-BLAPL/17463/2026	KUNU GOLORI VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SEMILLIGUDA /76 /2025 () //	
53	D-BLAPL/17464/2026	KARNA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /134 /2025 () //	
54	D-BLAPL/17466/2026	SOMANATH OJHA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP MODEL /54 /2026 () //	
55	D-BLAPL/17467/2026	RAGHUNATH DASH VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /190 /2026 () //	
56	D-BLAPL/17469/2026	SUBHAKANTA NANDA @ LIKUN VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /190 /2026 () //	
57	D-BLAPL/17471/2026	RANJIT KUMAR ROUT	ARIJEET MISHRA	//0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/17477/2026	KHITISH KUMAR MOHANTA	BHIKARI CHARAN PRADHAN	INFOCITY PS /351 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/17480/2026	PRASANTA PRADHAN	BIJAYA KUMAR RAGADA	BOUDH /407 /2024	AOD20220004577C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/17481/2026	ASHIS LUHA @ KUHULU	BIJAYA KUMAR RAGADA	BOUDH /225 /2025	AOD20220004577C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/17482/2026	LOKNTH MAJHI	PVS NANAJI ACHARY	KOTPAD /20 /2026	AOR20220000211C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/17483/2026	SANTOSH MOHARANA	BICHITRA NARAYANA SATAPATHY	ERASAMA /128 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/17484/2026	BINU @ BINAY MAHARNA @ BINAY KUMAR MAHARNA	INDRA DEEP MOHANTY	CHANDIPUR /47 /2021	AOD20240000012C202600180
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/17485/2026	RAMESWAR RANA	BIJAYA KUMAR RAGADA	BOUDH /178 /2025	AOD20220004577C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/17486/2026	BANMALI BAGH	DIBYA PRAKASH MISHRA	SAMBALPUR SADAR /364 /2025	AOR20220002454C202600075
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/17487/2026	AMAN SARKAR	DHANANJAYA MUND	CYBER CRIME AND ECONOMIC OFFENCES, AOR20220001492C202600155	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/17489/2026	RAJESH NAIK	SUSIL KUMAR PATTNAIK	GURUNDIA /16 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/17490/2026	HABA @ ADHIKARI DAS	SURESH CHANDRA PRADHAN	MAHAKALPARA /54 /2026	AOR20220003509C202600046
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CMP/26197/2026	STATE OF ODISHA UDAYA MISHRA VS SASISEKHAR PANIGRAHI	RABI NARAYAN BEHERA VS	// // 0 //	
70	D-CMP/26216/2026	MAHESWATA PARIDA VS AYUSH PRADHAN	NIRANJAN PANDA VS	// 0 //	
71	D-CMP/26261/2026	POTNURU PRASANALATA @ P. PRASANALATA VS THE CHAIRMAN AND MANAGING DIRECTOR	SOUBHAGYA KUMAR DASH VS BSNL,NEW DELHI	// 0 //	AOR20220001631C202600161
72	D-CMP/26264/2026	BHARAT CHNADRA ROUT VS BIBHUTI BHUSAN PARIDA	ARYA TRIPATHY VS	// 0 //	AOD20220004423C202600018
73	D-CMP/26304/2026	SIDHARTH SATPATHY VS CHANDRASEKHAR PANDA	DWARIKA PRASAD MOHANTY VS	// 0 //	
74	D-CMP/26305/2026	GIRIJAKANTA ROUT VS SAKUNTALA BHAIASAL	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
75	D-CMP/26319/2026	PRAHALLAD PARIDA VS GOURANGA CHARAN PARIDA	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001212C202600022
76	D-CONTC/26214/2026	AMIYA KUMAR NAG VS GOURAV SHIVAJI ISALWAR, COLLECTOR CUM CEO, ZILLA PARISHAD, BOLANGIR	ADV. VS	// 0 //	
77	D-CONTC/26220/2026	CHANDI PRASAD BISWAL VS HEMANTA KUMAR SHARMA, I.A.S	TAPAN KUMAR BISWAL VS	// 0 //	
78	D-CONTC/26223/2026	VANAPALI RAVI VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //	
79	D-CONTC/26226/2026	SANJUKTA KUMARI MOHANTY VS DR.SANTOSH KUMAR PADHI, DIRECTOR, FAMILY WELFARE, ODISHA	ADV. VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/26232/2026	N. GOVIND RAJ PATNAIK VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //	
81	D-CONTC/26235/2026	NAGESWAR RAO PATNAIK VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //	
82	D-CONTC/26237/2026	PRABIR KUMAR PATRA VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //	
83	D-CONTC/26241/2026	BANSIDHAR BARIK VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //	
84	D-CONTC/26245/2026	M/S ACRUX REALCON PRIVATE LIMITED, KHURDA VS PRIYANKA NAHAK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
85	D-CONTC/26251/2026	SANGHAMITRA DAS VS BIBHUDUTTA BASANTIA, IAAS, THE ACCOUNTANT GENERAL, BHUBANESWAR	ADV. VS	// 0 //	
86	D-CONTC/26253/2026	BANITA ROUT VS USHA PADHEE, IAS	ADV. VS	// 0 //	
87	D-CONTC/26258/2026	BENUDHAR NAYAK VS USHA PADHEE, IAS	ADV. VS	// 0 //	
88	D-CONTC/26263/2026	ANILA KRUSHNA PATTANAIAK VS USHA PADHEE, IAS	ADV. VS	// 0 //	
89	D-CONTC/26269/2026	PRALAYA KUMAR ACHARYA VS USHA PADHEE, IAS	ADV. VS	// 0 //	
90	D-CONTC/26273/2026	SATYABHAMA CHHATOI VS USHA PADHEE, IAS	ADV. VS	// 0 //	
91	D-CONTC/26277/2026	GAGAN BIHARI DAS	ADV.	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		USHA PADHEE, IAS		//	
92	D-CONTC/26293/2026	BINOD KUMAR PADHY	ADV.	//	
		VS	VS	()	
		HARISH BC, IPS		//	
93	D-CONTC/26294/2026	BARSHA RANEE BEHERA	ADV.	//	
		VS	VS	()	
		RAHUL SINGH, I.A.S		//	
94	D-CRLA/17352/2026	BABULAL KULDEEP @ BABULAN KULDEEP @ BABULAN KULDEEP	MANOJ KUMAR HOI	SEMILLIGUDA /73 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/17362/2026	SANAPUA @ DEBASIS MALLICK	SATYA NARAYAN MISHRA 4	DARINGBADI /4 /2016	AOR20220001615C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/17393/2026	DAM BADANAYAK	SHYAM MANOHAR	MACHHKUND /76 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/17313/2026 CRLMC/1877/2026	V. BIKASH RAJU	HRUDANANDA MOHAPATRA	BRAHMAGIRI /90 /2023	AOD20260000172C202600058
		VS	VS	1ST A.D.J., PURI(Puri)	
		STATE OF ODISHA		TR/0000142/2023	
98	D-CRLMC/17320/2026	KHIROD PRASAD NEGI	JNYANANANDA PANDA	BHAWANIPATNA TOWN /160 /2024	AOR20220001238C202600008
		VS	VS	()	
		STATE OF ORISSA		//	
99	D-CRLMC/17335/2026	M/S KHAN AUTO ELECTRICALS	BIJAYANANDA DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/17343/2026 CRLMC/1875/2026	BHAKUNA@ GOBINDA NAYAK	BISHNU PRASAD PRADHAN	CAPITAL P.S. /203 /1997	
		VS	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BBSR(Khordha )	
		STATE OF ODISHA		ST/0000323/2003	
101	D-CRLMC/17348/2026	PRAFULLA KUMAR PANDA	SUBRAT SATPATHY	BALIAPANDA /22 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/17353/2026	BUDA @ RABINARAYAN DAS	JNYANANANDA PANDA	//	AOR20220001238C202600007
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLMC/17356/2026	STATE OF ODISHA LOKANATH SATAPATHY VS	SUBRAT SATPATHY VS	// BALIAPANDA /22 /2021 ()	
104	D-CRLMC/17359/2026	STATE OF ODISHA GODABARI NAIK VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /95 /2023 ()	AOR20220001297C202600138
105	D-CRLMC/17361/2026	STATE OF ODISHA KRUSHNA CHANDRA ACHARYA VS	DEVASHIS PANDA VS	// JAGATSINGPUR /713 /2022 ()	
106	D-CRLMC/17365/2026	STATE OF ODISHA JITU @ SANJAYA KUMAR NAYAK VS	SUSANTA KUMAR BARAL VS	// ATHGARH /237 /2019 ()	AOR20220001297C202600139
107	D-CRLMC/17368/2026	STATE OF ODISHA BHISMA KHARA @ BISNU KHARA VS	MANGU NANDY VS	// ORKEL /207 /2021 ()	
108	D-CRLMC/17369/2026	STATE OF ODISHA JITU @ JITENDRA KUMAR SAMAL VS	SAROJ KUMAR DASH VS	// DHENKANAL SADAR /835 /2025 ()	
109	D-CRLMC/17372/2026	STATE OF ODISHA PITAM HANTAL VS	MANGU NANDY VS	// ORKEL /270 /2024 ()	
110	D-CRLMC/17378/2026	STATE OF ODISHA BARUN KUMAR PADHY VS	DIPTI RANJAN MOHAPATRA VS	// //0 ()	
111	D-CRLMC/17385/2026	STATE OF ODISHA(VIG.) TUKUNA PRADHAN VS	GOPAL KRISHNA NAYAK VS	// GANGAPUR (ASKA) /18 /2017 ()	
112	D-CRLMC/17389/2026	STATE OF ODISHA RAHNU CHARAN SETHY @ RAHNU CHRAN SETHI VS	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /11 /2021 ()	
113	D-CRLMC/17415/2026	STATE OF ODISHA PRAMILA NAIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// DHENKANAL SADAR /322 /2011 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/17420/2026	GANESH ROUTA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /18 /2017 () //	
115	D-CRLMC/17431/2026	OMPRAKASH DALEI VS STATE OF ODISHA(VIG.)	ARIJEET MISHRA VS	JEYPORE VIGILANCE /29 /2012 () //	
116	D-CRLMC/17433/2026	KRUPASINDHU MUDULI VS UNION OF INDIA	BIKRAM SENAPATI VS	/ /0 () //	
117	D-CRLMC/17443/2026	GOKULANANDA SINGH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /137 /2025 () //	
118	D-CRLMC/17446/2026	PRAFULLA HALBA @ TURUK @ TUKU VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /51 /2019 () //	
119	D-CRLMC/17447/2026	DIPAK KUMAR BARIK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	MADHUPATNA /210 /2025 () //	
120	D-CRLMC/17478/2026	SUBASH CHANDRA HAZRA VS UNION OF INDIA(CBI)	SANDEEP RATH VS	BHUBANESWAR CBI /14 /2016 () //	AOD20230000737C202600087
121	D-CRLMC/17479/2026	PRASANNA CHOUDHURY @ PRASSANA KUMAR CHAUDHURY VS SHREE SHREE GOREKHNATH MAHAPRABHU	HOUSHIYAN PANIGRAHI VS BIJE KERKAR	// () //	AOD2025000009C202600064
122	D-CRLMP/17322/2026	RABI RANJAN NAIK VS STATE OF ODISHA	PURNA CHANDRA DAS VS	/ /0 () //	
123	D-CRLMP/17329/2026	SRI SRI RAGHUNATH JEW BIJE VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT	SUDHIR KUMAR MALLICK VS	/ /0 () //	
124	D-CRLMP/17354/2026	VICTIM VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //	
125	D-CRLMP/17375/2026	SRI SRI RAGHUNATH JEW BIJE TOTAPADA	SUDHIR KUMAR MALLICK	/ /0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT		//	
126	D-CRLMP/17381/2026	SRI SRI RAGHUNATH JEW BIJE TOTAPADA	SUDHIR KUMAR MALLICK	/ /0	
		VS	VS	()	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT		//	
127	D-CRLMP/17382/2026	TAPAS DAS	PRASANNA KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/17386/2026	SRI SRI RAGHUNATH JEW BIJE TOTAPADA	SUDHIR KUMAR MALLICK	/ /0	
		VS	VS	()	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT		//	
129	D-CRLMP/17390/2026	PRANAB KUMAR PATRA	ADYASIDHI MISHRA	/ /0	
	CRLMP/740/2026	VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/17395/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK	SUDHIR KUMAR MALLICK	/ /0	
		VS	VS	()	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//	
131	D-CRLMP/17401/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK	SUDHIR KUMAR MALLICK	/ /0	
		VS	VS	()	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//	
132	D-CRLMP/17404/2026	SUSIL@SUSHIL CHANDRA MOHANTY	RASHMIKANTA MAHALIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/17408/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK	SUDHIR KUMAR MALLICK	/ /0	
		VS	VS	()	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//	
134	D-CRLMP/17497/2026	BISWARANJAN DAS	ABIT SAHU	/ /	AOD20220004577C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/17498/2026	NILIMA PRADHAN	PARTHA SARATHI DAS	/ /	AOD20240000364C202600152
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/17309/2026	LALIT KUMAR RATH	HRUDANANDA MOHAPATRA	ANGUL TOWN /156 /2022	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLREV/17317/2026 CRLREV/411/2026	STATE OF ODISHA RAMA CHANDRA MAHANTA VS STATE OF ODISHA(VIG.)	BHABANI SANKAR DAS VS	// BALASORE VIGILANCE /60 /2016 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000013/2016	
138	D-CRLREV/17326/2026	SK. JINUL HAQUE VS STATE OF ODISHA	BHARAT JALLI VS	BHADRAK RURAL /726 /2025 ()	AOD20240000581C202600070
139	D-CRLREV/17327/2026	SK. HERAK MAHAMMAD VS STATE OF ODISHA	BHARAT JALLI VS	BISOI /134 /2025 ()	AOD20240000581C202600069
140	D-CRLREV/17339/2026	BHIMSEN BAGARTI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /455 /2022 ()	AOR20220001238C202600009
141	D-CRLREV/17360/2026	NIYAZ QUADRI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PURUNABAZAR /87 /2026 ()	AOR20220001615C202600089
142	D-CRLREV/17396/2026	ASRAF KHAN VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA MODEL /111 /2026 ()	AOD20240000581C202600071
143	D-CRLREV/17406/2026	CHANDRA SEKHAR MISHRA @ PINKU VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	TIGIRIA /253 /2024 ()	
144	D-FAO/26283/2026	PARAMANANDA PRADHAN VS G.M., BALARAM OPEN CAST PROJECT, ANGUL	HIMANSU SEKHAR SATAPATHY VS	// ()	
145	D-MACA/26265/2026	PUNAM CHANDRA MEHER VS MD. KAMAL @ SEKH KAMALUDDIN	UMA SHANKAR PATEL VS	// ()	AOR20220000263C202600044
146	D-RSA/26272/2026	SASIMANI MOHAPATRA VS SUSILA MOHAPATRA	ASHOK KUMAR MOHAPATRA VS	// ()	AOR20220001551C202600023
147	D-RSA/26318/2026	SATYANARAYAN SAHU VS BASANTI PADHY	MANMAYA KUMAR DASH VS	// ()	AOR20220004309C202600027

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-TRP(C)/26268/2026	KADAMBINI BISWAL VS SUKANTA KUMAR SAMAL	HIMANSHU BHUSAN DASH VS	// ()	AOD20240000698C202600017
149	D-TRP(C)/26302/2026	GAYATRI DAS VS SAUMYA RANJAN MOHANTY	SURYAKANTA DWIBEDI VS	// ()	
150	D-TRPCRL/17422/2026	ADITYA KUMAR PRADHAN VS PUJA BEHERA	SUSAMA RANI SAHOO VS	//0 ()	
151	D-WA/26229/2026	ODISHA STATE WAREHOUSING CORPORATION, BBSR. VS PURNA CHANDRA PARIDA	SRR. NAGENDRA KUMAR MOHANTY VS	// ()	
152	D-WA/26303/2026	BINOD BIHARI SAHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// ()	
153	D-WP(C)/26172/2026 WP(C)/18107/2026	DR. SITARAM DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()	AOD20240000338C202600038
154	D-WP(C)/26173/2026	M/S BISLERI INTERNATIONAL PVT.LTD, KHORDHA VS PRINCIPAL COMMISSIONER, CENTRAL REVENUE BUILDING, BHUBANESWAR	SUBRAT SATPATHY VS	// ()	
155	D-WP(C)/26174/2026 WP(C)/18116/2026	DR. RABINDRA KUMAR MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()	AOD20240000338C202600040
156	D-WP(C)/26175/2026	SUKANDRA DONGRI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	
157	D-WP(C)/26176/2026 WP(C)/18140/2026	DR. SANTI SWARUP BASA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()	AOD20240000338C202600039
158	D-WP(C)/26177/2026 WP(C)/18120/2026	DR. SANJUKTA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()	AOD20240000338C202600037
159	D-WP(C)/26178/2026	DR. PARTHASARATHI MISHRA	SAMEER KUMAR DAS	//	AOD20240000338C202600036

**ORISSA HIGH COURT****FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/18146/2026	VS STATE OF ODISHA	VS	() //	
160	D-WP(C)/26179/2026 WP(C)/18137/2026	SUVENDU KUMAR SATAPATHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202600035
161	D-WP(C)/26180/2026	BHAGYAM RAO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	
162	D-WP(C)/26181/2026	BALLA JAYABABU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	
163	D-WP(C)/26182/2026 WP(C)/18141/2026	LAMBODAR MOHANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202600034
164	D-WP(C)/26183/2026	MAMATA KUMARI NAYAK VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// () //	AOR20220004593C202600026
165	D-WP(C)/26184/2026 WP(C)/18064/2026	PRAVAT KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// () //	
166	D-WP(C)/26185/2026	BABULAL BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600163
167	D-WP(C)/26186/2026	GUMPU RAMA RAO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	
168	D-WP(C)/26187/2026	BARAJU HO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600162
169	D-WP(C)/26188/2026	MAHENDRA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	
170	D-WP(C)/26189/2026	MANAMOHAN BEHERA VS	SWAGAT KUMAR SAHU VS	// () //	AOR20220004593C202600028

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/26190/2026	STATE OF ODISHA GEETARANI SAHOO VS	SWAGAT KUMAR SAHU VS	// // ()	AOR20220004593C202600029
172	D-WP(C)/26191/2026	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // ()	
173	D-WP(C)/26192/2026	STATE OF ODISHA TRILOCHAN MAHATO VS	KRISHNA CHANDRA SAHU VS	// // ()	
174	D-WP(C)/26193/2026	STATE OF ODISHA SOUDAMINI @ SAUDAMINI BHUYAN VS	SWAGAT KUMAR SAHU VS	// // ()	AOR20220004593C202600030
175	D-WP(C)/26194/2026	STATE OF ODISHA MADAN MOHAN PANDA VS	NARAYAN PRASAD PARJA VS	// // ()	
176	D-WP(C)/26195/2026	STATE OF ODISHA AJIT KUMAR NAYAK VS	DILLIP KUMAR RAY VS	// // ()	AOR20220001556C202600015
177	D-WP(C)/26196/2026	STATE OF ODISHA DHABALESWAR BHATI VS	ASHUTOSH DASH VS	// // ()	AOD20230000425C202600024
178	D-WP(C)/26198/2026 WP(C)/18131/2026	STATE OF ODISHA AGANI PRASAD JENA VS	JAJATI KESHARI KHUNTIA VS	// // ()	
179	D-WP(C)/26199/2026 WP(C)/18134/2026	STATE OF ODISHA TANKA DOMB @ TANDI VS	ASHUTOSH DASH VS	// // ()	AOD20230000425C202600025
180	D-WP(C)/26200/2026	STATE OF ODISHA SURATH KUMAR GOUDA VS	MANAS PATI VS	// // ()	AOR20220001535C202600136
181	D-WP(C)/26201/2026	STATE OF ODISHA RATNAKAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// // () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/26202/2026	NETRANANDA SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600137
183	D-WP(C)/26203/2026	KULAMANI SAHOO VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //	
184	D-WP(C)/26204/2026	NARAYAN SETH VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
185	D-WP(C)/26205/2026	TRIDIB KUMAR NAYAK VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
186	D-WP(C)/26206/2026	SURYAMANI MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
187	D-WP(C)/26207/2026	BHARATIYA BIKASH PARISHAD, KHURDA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //	
188	D-WP(C)/26208/2026	BIDYADHAR SAHOO VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //	
189	D-WP(C)/26209/2026	MANAGING COMMITTEE OF MAA GADACHANDI M VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
190	D-WP(C)/26210/2026	TRINATH SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
191	D-WP(C)/26211/2026	JAYANTI LENKA VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //	
192	D-WP(C)/26212/2026	AKHIL KUMAR SAMANTARAY VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //	
193	D-WP(C)/26213/2026	MANAGING COMMITTEE OF NARAYANI BIDYAPITH VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/26215/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BHUBANESWAR, TAGATSINGHPUR	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/26217/2026	KALIA PATAMAJHI	GAGAN BIHARI SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/26218/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BHUBANESWAR, TAGATSINGHPUR	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/26219/2026	PRADEEP KUMAR MOHANTA	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/26221/2026	BASANTA KUMAR BISWAL	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/26222/2026	SOUBHAGINI PANDA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/26224/2026	AMAR NAYAK	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/26225/2026	MANAGING COMMITTEE OF SHREE SIKHYA BAUTI, BHUBANESWAR, TAGATSINGHPUR	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/26227/2026	ARI NAYAK	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/26228/2026	ROJALIN BARIK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/26230/2026	MANAGING COMMITTEE OF UTKALMANI PANDIT COLLEGE, BHUBANESWAR, TAGATSINGHPUR	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
205	D-WP(C)/26231/2026	ORISSA WOMENS VOLUNTARY SERVICES, CUTTACK	AKSHAYA KUMAR PANDEY	//	
	WP(C)/18067/2026	VS	VS	0	
		STATE OF ODISHA		//	
206	D-WP(C)/26233/2026	MANAS NAYAK	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
207	D-WP(C)/26234/2026	SASIKANTA PRADHAN	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
208	D-WP(C)/26236/2026	M/S.PANCHUPANDAV FASHION CENTER, JAPUR	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		THE DY.COMMISSIONER CGST AND C.EX, JAJPUR DIVISION, JAJPUR ROAD		//	
209	D-WP(C)/26238/2026	SITAKANTA BEHERA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/26239/2026	AKHILA KUMAR PANDA	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/26240/2026	SAILENDRA MALLICK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
212	D-WP(C)/26242/2026	SUDHANSU SEKHAR PATNAIK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
213	D-WP(C)/26243/2026	SONALI PRIYADARSHINI	RABINDRA NATH PRUSTY	//	
	WP(C)/18143/2026	VS	VS	0	
		STATE OF ODISHA		//	
214	D-WP(C)/26244/2026	RAJKISHORE DASH	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
215	D-WP(C)/26246/2026	M/S.UTKAL GALVANIZERS LTD., CUTTACK	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		COMMISSIONER OF COMMERCIAL TAXES, CUTTACK		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/26247/2026	BISWAMBAR DAS VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
217	D-WP(C)/26248/2026	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //	
218	D-WP(C)/26249/2026	NRUSINGHA MOHAN KHUNTIA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
219	D-WP(C)/26250/2026	GANA DIPA PODH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
220	D-WP(C)/26252/2026	SURENDRA BIKRAM JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
221	D-WP(C)/26254/2026	KAMALESH MOHANTA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
222	D-WP(C)/26255/2026	MILAN RAJPALIA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
223	D-WP(C)/26256/2026	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
224	D-WP(C)/26257/2026	GURU PRASAD MOHANTY VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //	
225	D-WP(C)/26259/2026	RABINDRA NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
226	D-WP(C)/26260/2026	ARJUN NAYAK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //	
227	D-WP(C)/26262/2026	M.C.OF PRAHALLAD HIGH SCHOOL, APANAMALA, MAHENDRA	MAHENDRA KUMAR SAHOO	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/26266/2026	PRAFULLA KUMAR DAS	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/26267/2026	RANJIT NAIK	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/26270/2026	KALANDI CHARAN SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/26271/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGUSHCHHOMARIPALIN	HIGUSHCHHOMARIPALIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/26274/2026	SAUVAGYA PANI	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/26275/2026	SASHIREKHA PARIDA	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/26276/2026	LAXMINARAYAN KAR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/26278/2026	KRISHNA CHANDRO GOUDO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/26279/2026	SURESH KUMAR KAR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/26280/2026	ABHAYA KUMAR MAHAPATRA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/26281/2026	SUSANTA NAYAK	RABINDRA NATH PRUSTY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/26282/2026	STATE OF ODISHA SIMANCHAL DAS VS	KUNAL KUMAR SWAIN VS	// // 0	
240	D-WP(C)/26284/2026 WP(C)/18133/2026	STATE OF ODISHA SAMIR KUMAR PATTANAİK VS	SUKANTA KUMAR MISHRA VS	// // 0	
241	D-WP(C)/26285/2026	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR PITAMBAR RAUL VS	KUNAL KUMAR SWAIN VS	// // 0	
242	D-WP(C)/26286/2026	STATE OF ODISHA BIBHUTI NAYAK VS	RABINDRA NATH PRUSTY VS	// // 0	
243	D-WP(C)/26287/2026 WP(C)/18145/2026	STATE OF ODISHA GHAROI BUS MALIKA SANGHA, KORAPUT VS	TUSAR KUMAR MISHRA VS	// // 0	
244	D-WP(C)/26288/2026	STATE OF ODISHA BARENDRA DHAL VS	RABINDRA NATH PRUSTY VS	// // 0	
245	D-WP(C)/26289/2026 WP(C)/18142/2026	STATE OF ODISHA THE LOISINGH GRAM PANCHAYAT, JHARSUGUDA VS	ABHISHEK PRADHAN VS	// // 0	
246	D-WP(C)/26290/2026	THE NATIONAL THERMAL POWER CORPORATION LTD. (NTPCL), NEW DELHI BIJAY KUMAR MISHRA VS	SUSHREE SANGITA PASAYAT VS	// // 0	
247	D-WP(C)/26291/2026 WP(C)/18130/2026	STATE OF ODISHA PRASANTA KUMAR BISOYI VS	RAJESH TRIPATHY VS	// // 0	
248	D-WP(C)/26292/2026	THE STATE TAX OFFICER, BHANJANAGAR CIRCLE, GANJAM BARSARANI PATRA VS	RABINDRA NATH PRUSTY VS	// // 0	
249	D-WP(C)/26295/2026	STATE OF ODISHA ABHINASH PRADHAN VS	RABINDRA NATH PRUSTY VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/26296/2026 WP(C)/18136/2026	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
251	D-WP(C)/26297/2026	CHANDRA PRAKASH JOSHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
252	D-WP(C)/26298/2026 WP(C)/18122/2026	MR.KRUSHNA CHANDRA RAUL VS THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, BHUBANESWAR	RAJESH TRIPATHY VS	// 0 //	
253	D-WP(C)/26299/2026	ASHOK RANJAN PADHY VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //	
254	D-WP(C)/26300/2026	PUSPALATA SAHOO VS STATE OF ODISHA	AMARTYA MISHRA VS	// 0 //	
255	D-WP(C)/26301/2026	SATYANANDA NAYAK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //	
256	D-WP(C)/26306/2026	ODISHA ABHIBHABHAK MAHASANGHA, BHUBANESWAR VS THE STATE OF ODISHA	SWARAJAMJIT ROUT VS	// 0 //	
257	D-WP(C)/26307/2026	SUBASH CHANDRA SETHY VS COLLECTOR, NAYAGARH	RAGHUNATH DAS MOHAPATRA VS	// 0 //	AOD2026000004C202600005
258	D-WP(C)/26308/2026	BIDESHI TANDI VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //	AOD20240000366C202600088
259	D-WP(C)/26309/2026	CHITTA RANJAN PANIGRAHI VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //	AOR20220004309C202600028
260	D-WP(C)/26310/2026	SOUMEDRA PATNAIK VS THE REGISTRAR, CO OPERATIVE SOCIETIES, ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600113
261	D-WP(C)/26311/2026	PITAMBAR MAHANTA	PRADEEP KUMAR DAS	//	AOR20220003390C202600027

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/26312/2026	ABDUL HANAN	SUSANTA KUMAR LENKA	//	AOR20220001299C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/26313/2026	RAMESH CHANDRA MAHANTA	PRADEEP KUMAR DAS	//	AOR20220003390C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/26314/2026	PRAMILA GIRI	DHANANJAYA MUND	//	AOR20220001492C202600156
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/26315/2026	NIRUPAMA BRAHMA	SAMEER KUMAR DAS	//	AOD20240000338C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/26316/2026	MAHABIR BANIKA SANGHA	ASHOK KUMAR MOHAPATRA	//	AOR20220001551C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/26317/2026	ARAVINDA KUMAR PATEL	ABHISHEK SAHOO	//	AOD20240000942C202600007
		VS	VS	()	
		THE ADDITIONAL STATE TAX OFFICER, CT AND GST, BALANGIR CIRCLE		//	
268	D-ABLAPL/17306/2026	BIBHUTI BHUSAN DANGA	BIBHUTI RANJAN MOHANTY	MANAMUNDA /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/17308/2026	ARUN BANCHOR @ ARUN BANCHHOR	BIBHUTI RANJAN MOHANTY	KANTAMAL /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/17310/2026	PNISANTA KUMAR MOHANTY @ P.NISHANTA KUMAR MOHANTY	AMITAV TRIPATHY @ PNISANTA MOHANTY	SONEPUR /195 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/17311/2026	SANJAY KUMAR MALIK @ MADHIA MALIKA	HEMANT KU. TRIPATHY	BHUBAN /269 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/17312/2026	RABINDRA KUMAR PRADHAN	AMITAV TRIPATHY	/ /0	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/17314/2026	STATE OF ODISHA CHHABI PARIDA VS	AMITAV TRIPATHY VS	// NUAGAON /69 /2026 ()	
274	D-ABLAPL/17315/2026	STATE OF ODISHA BIJAYALAXMI NAYAK VS	BIDYALOK MOHAPATRA VS	// EOW,BHUBANESWAR /3 /2026 ()	
275	D-ABLAPL/17316/2026	STATE OF ODISHA KANHU BARIK @ DAKUA @ KANHU CHARAN DAKUA VS	SWAT KUMAR SETHI VS	// ITAMATI /139 /2026 ()	
276	D-ABLAPL/17318/2026	STATE OF ODISHA JAYASHREE ROUT VS	ANUGRAHA NARAYAN SAMANTRAY VS	// DHARMASALA /24 /2026 ()	
277	D-ABLAPL/17321/2026	STATE OF ODISHA BIJU PRADHAN VS	RAMAKANTA MISHRA VS	// SUBALAYA /66 /2026 ()	AOR20220004226C202600007
278	D-ABLAPL/17325/2026	STATE OF ODISHA FAKIR @ RABINDRA PRADHAN VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /28 /2018 ()	
279	D-ABLAPL/17332/2026	STATE OF ODISHA LILIMA GAYAN VS	SAMARESH PATTTNIK VS	// ERASAMA /132 /2026 ()	
280	D-ABLAPL/17337/2026	STATE OF ODISHA SABITA JENA VS	SAROJ KUMAR DASH VS	// AIR FIELD P.S. /254 /2026 ()	
281	D-ABLAPL/17338/2026	STATE OF ODISHA KANHU NANDA @ KANHU VS	SUSHANTA KUMAR SAMANTARAY VS	// BUGUDA /567 /2025 ()	
282	D-ABLAPL/17340/2026	STATE OF ODISHA SK.GORA @ SEK NEJAMUDDIN VS	KULDEEP MOHANTY VS	// BAISINGA /219 /2026 ()	AOD20240000012C202600179
283	D-ABLAPL/17341/2026	STATE OF ODISHA BIJAY MALIK VS	RAJENDRA NARAYAN ROUT VS	// SORO /332 /2025 ()	AOR20220001558C202600126
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :09/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/17342/2026	BHABAGRAHI PALLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /3 /2026 () //	
285	D-ABLAPL/17349/2026	PINTU NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /194 /2026 () //	
286	D-ABLAPL/17350/2026	BUDHIA SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANDAPARA /139 /2026 () //	
287	D-ABLAPL/17357/2026	LUCKY @ UMAKANTA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BADAGODA P.S. /530 /2025 () //	
288	D-ABLAPL/17366/2026	MD. ELLIYAS @ YELLO VS STATE OF ODISHA	DALIRANI BEHURAY VS	BADACHANA /165 /2026 () //	
289	D-ABLAPL/17371/2026	SURENDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /302 /2026 () //	
290	D-ABLAPL/17380/2026	BALABHADRA SINGH VS STATE OF ODISHA	BIRAJA PRASAD MOHANTY VS	NISCHINTAKOILI /209 /2026 () //	
291	D-ABLAPL/17384/2026	PRAKASH KU. MALLICK @ PRAKASH CHANDRA MALLICK VS STATE OF ODISHA	SHIKHA PRANJAN KUMAR MALLICK VS	GOP /135 /2026 () //	
292	D-ABLAPL/17388/2026	SUSHIL KUMAR BHUYAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JATNI P.S. /211 /2026 () //	
293	D-ABLAPL/17397/2026	RAJESH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /302 /2026 () //	
294	D-ABLAPL/17398/2026	NARESH CHANDRA MOHANTY VS STATE OF ODISHA	MOHAMMED FARADISH VS	JASHIPUR /184 /2026 () //	
295	D-ABLAPL/17402/2026	MOHAMMAD SADIK BAIG	RAMESH CHANDRA MAHARANA	KENDRAPARA SADAR /346 /2026	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/17403/2026	RITESH KUMAR PRADHAN	SAIBRATA RATH	NIHALPRASAD /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/17407/2026	NARAYAN DIGAL	SURYAKANTA DWIBEDI	PHIRINGIA /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/17411/2026	JAGABANDHU MUDULI	SAIBRATA RATH	NIHALPRASAD /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/17413/2026	SURAJ MAJHI	SUSHANTA KUMAR JOSHI	G.R.P.S. (TITILAGARH) /47 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/17414/2026	JOGENDRA NAYAK	MANAS KUMAR CHAND	EOW,BHUBANESWAR /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/17418/2026	ABHIRAM PASCHIMA KABAT	SAIBRATA RATH	NIHALPRASAD /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/17419/2026	KUMUDINI ROUT	UMESH KUMAR LENKA	BARAMBA /194 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/17421/2026	GIRIDHARI PARIDA	ANIRUDHA DAS	GONDIA /34 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/17424/2026	ABHIRAM DALEI	AMULYA RATNA PANDA	BAISINGA /142 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/17425/2026	SATURA MALIK @ SATRUGHANA MALIK	ARIJEET MISHRA	PATTAMUNDAI MODEL /243 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/17427/2026	AMIT @ AMIT KUMAR SINGH	AMULYA RATNA PANDA	BAISINGA /122 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/17428/2026	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	PRASANTA KUMAR NANDA VS	// /0 ()	
308	D-ABLAPL/17430/2026	STATE OF ODISHA RAJENDRA GRAHACHARYA @ RAJENDRA KUMAR VS	GRANATH KUMAR MOHANTY VS	// CUTTACK SADAR /363 /2026 ()	
309	D-ABLAPL/17432/2026	STATE OF ODISHA AMULYA KUMAR PANDA VS	LAMBODAR PRADHAN VS	// CUTTACK VIGILANCE /3 /2026 ()	
310	D-ABLAPL/17434/2026	STATE OF ODISHA(VIG.) SARBESWAR JENA VS	SATYABRATA DASH VS	// BALICHANDRAPUR /36 /2017 ()	
311	D-ABLAPL/17437/2026	STATE OF ODISHA BINAYA KUMAR TANTI VS	SUNIL KUMAR PANDA VS	// SAMBALPUR SADAR /170 /2026 ()	
312	D-ABLAPL/17440/2026	STATE OF ODISHA SANJAY SWAIN @ SANJAY SAHOO VS	SATYABRATA DASH VS	// KISSANNAGAR PS /134 /2026 ()	
313	D-ABLAPL/17442/2026	STATE OF ODISHA PRAMILA MALIK VS	BIJAY KUMAR MOHANTY VS	// PATTAMUNDAI RURAL PS /129 /2023 ()	
314	D-ABLAPL/17445/2026	STATE OF ODISHA SK MASTAN VS	PREMRAJ GOUDA VS	// JEYPORE TOWN /161 /2026 ()	
315	D-ABLAPL/17448/2026	STATE OF ODISHA TIKU JENA @ SUBASH CHANDRA JENA VS	SATYABRATA DASH VS	// KUJANGA /165 /2025 ()	
316	D-ABLAPL/17449/2026	STATE OF ODISHA LAXMIDHAR JAYASINGH @ RAJU ROUT VS	UMESH KUMAR LENKA VS	// BARAMBA /194 /2026 ()	
317	D-ABLAPL/17451/2026	STATE OF ODISHA BIJAY KUMAR DALEI @ BIJAY DALEI VS	AMULYA RATNA PANDA VS	// BAISINGA /122 /2026 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :09/06/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
318	D-ABLAPL/17452/2026	RAMESH PARIDA VS STATE OF ODISHA	ANIL KUMAR DALAI VS	DELANGA /155 /2026 () //	
319	D-ABLAPL/17453/2026	KIRAN VASANT INGOLE @ KIRAN INGOLE VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /119 /2026 () //	
320	D-ABLAPL/17457/2026	BHAGATRAM BISOI VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /80 /2026 () //	
321	D-ABLAPL/17458/2026	BARUN MUDULI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /171 /2026 () //	
322	D-ABLAPL/17459/2026	BIJAY KUMAR PAGAL VS STATE OF ODISHA	PREM PIYUSH PANDEY VS	DHAMNAGAR /155 /2026 () //	
323	D-ABLAPL/17460/2026	SANGRAM KAMILA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /322 /2026 () //	
324	D-ABLAPL/17461/2026	PRIYANKA SENAPATI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //	
325	D-ABLAPL/17462/2026	GIRDHARI RAM VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	JUJUMURA /85 /2026 () //	
326	D-ABLAPL/17465/2026	NITYAGOPAL SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	JALESWAR /446 /2025 () //	
327	D-ABLAPL/17468/2026	TINATHA BEHERA @ TINA BEHERA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	JATNI P.S. /130 /2026 () //	
328	D-ABLAPL/17470/2026	SUBODH SWAIN @ SUBRAT SWAIN VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	ERASAMA /189 /2026 () //	
329	D-ABLAPL/17472/2026	AYUSH KUMAR DASH	UMESH KUMAR LENKA	KHANDAGIRI P.S. /319 /2026	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/17473/2026	AJAYA SETHY @ GHADUA	AMULYA RATNA PANDA	JENAPUR /126 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/17474/2026	AMBUJA KUMAR BARIK @ AMBUJ BARIK	AMULYA RATNA PANDA	JENAPUR /126 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/17475/2026	MD. IRFAN HUSSAIN	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /187 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/17476/2026	SANGRAM DASH	JAYDEEP PAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/17488/2026	DILLIP CHAMPATI @ DILLIP KUMAR CHAMPATI @	BIJAY KUMAR BEHERA	BHARATPUR PS /482 /2026	AOR20220001736C202600135
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/17491/2026	ALEKHA CHANDRA BEHERA	SUSANTA KUMAR LENKA	ODAGAON /138 /2015	AOR20220001299C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/17492/2026	SOMNATH SAHOO @ SOM	KIRAN KUMAR PATEL	BARGARH /79 /2026	AOD20240000667C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/17493/2026	MANTU @ RATIKANTA MALIK	SURESH CHANDRA PRADHAN	MARINE PS AT JAMBO /139 /2024	AOR20220003509C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/17494/2026	PRAKASH SAHOO	PRADIPTA BEURA	GURUDIJHATIA /75 /2026	AOD20220004020C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/17495/2026	RAKESH KUMAR SAHOO @ RAKESH SAHOO	BIJAY KUMAR BEHERA	NIMAPADA /180 /2026	AOR20220001736C202600136
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/17496/2026	KIRAN KUMAR DIGAL	BIJAY KUMAR BEHERA	TIKABALI /14 /2023	AOR20220001736C202600137
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/06/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
-----------	--------------------------	-----------------------------	--------------------------------	-----------------------------	--------------------

---

STATE OF ODISHA

//

# ORISSA HIGH COURT

MISC CASES FILED on :09/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/17422/2026 TRPCRL/ /	ADITYA KUMAR PRADHAN MP	SUSAMA RANI SAHOO	43/2026
2	D-MSA/5/2016 MSA/5/2016	PRATAP SINGH MP	SIDHARTHA MISHRA	46/2026
3	D-CMAPL/11332/2026 CMAPL/ /	PHUL KUMARI SARKAR MP	ADV.	152/2026
4	D-CMAPL/11312/2026 CMAPL/ /	SASHIRANI MALLIK MP	ADV.	153/2026
5	D-TRP(C)/26268/2026 TRP(C)/ /	KADAMBINI BISWAL MP	HIMANSHU BHUSAN DASH	197/2026
6	D-RPFAM/9544/2025 RPFAM/92/2025	SUJIT KUMAR MOHARANA MP	RAGHUNATH DASMOHAPATRA	241/2026
7	D-CONTC/10667/2026 CONTC/1822/2026	JYOTSHNA RANI GADNAYAK MP		380/2026
8	D-CONTC/52969/2025 CONTC/6432/2025	MAMATA BARIK MP	SIDDHANT SARANGI	381/2026
9	D-BLAPL/16274/2026 BLAPL/5617/2026	MALAYA KUMAR NAYAK MP	SANJAY KUMAR DAS	429/2026
10	D-BLAPL/13719/2026 BLAPL/4695/2026	FAKIR PRADHAN MP	SOMANATH MITRA	430/2026
11	D-BLAPL/12773/2026 BLAPL/4377/2026	GOPAL KRUSHNA MIRIG MP	BYOMOKESH SAHOO	431/2026
12	D-CRLREV/17309/2026 CRLREV/ /	LALIT KUMAR RATH MP	HRUDANANDA MOHAPATRA	671/2026
13	D-CRLREV/17317/2026 CRLREV/411/2026	RAMA CHANDRA MAHANTA MP	BHABANI SANKAR DAS	672/2026
14	D-CRLREV/17406/2026 CRLREV/ /	CHANDRA SEKHAR MISHRA @ PINKU MP	KASHINATH PATTANAIAK	673/2026
15	D-CRLREV/17339/2026 CRLREV/ /	BHIMSEN BAGARTI MP	JNYANANANDA PANDA	674/2026
16	D-CRLREV/17339/2026 CRLREV/ /	BHIMSEN BAGARTI MP	JNYANANANDA PANDA	675/2026
17	D-RSA/26272/2026 RSA/ /	SASIMANI MOHAPATRA MP	ASHOK KUMAR MOHAPATRA	892/2026
18	D-RSA/26272/2026 RSA/ /	SASIMANI MOHAPATRA MP	ASHOK KUMAR MOHAPATRA	893/2026
19	D-RSA/26272/2026 RSA/ /	SASIMANI MOHAPATRA MP	ASHOK KUMAR MOHAPATRA	894/2026
20	D-RSA/26318/2026 RSA/ /	SATYANARAYAN SAHU MP	MANMAYA KUMAR DASH	895/2026
21	D-FAO/26283/2026 FAO/ /	PARAMANANDA PRADHAN MP	HIMANSU SEKHAR SATAPATHY	939/2026
22	D-ABLAPL/36455/2025 ABLAPL/13973/2025	SUSHANTA BEHERA @ RAJU MP		967/2026
23	D-ABLAPL/10923/2026 ABLAPL/4675/2026	SACHIN KUMAR DALABEHERA MP	BIBEKANANDA BAISAKH	968/2026
24	D-ABLAPL/4849/2026 ABLAPL/2199/2026	LULA ADHIKARI @ PRASANTA KUMAR ADHIKARY MP		969/2026
25	D-ABLAPL/2892/2026 ABLAPL/1303/2026	TUKUNA @ KARTIK CHANDRA MOHAPATRA MP		970/2026
26	D-ABLAPL/6453/2026	DEEPAK KUMAR SAHU		

	ABLAPL/2788/2026	MP		971/2026
27	D-ABLAPL/7423/2026	NIRANJAN KAR		
	ABLAPL/3187/2026	MP		972/2026
28	D-ABLAPL/27697/2024	DOLAMANI BAG @ DULAMANI BAG	M/S BIDYADHAR PANDA	
	ABLAPL/10178/2024	MP		973/2026
29	D-CMP/26197/2026	UDAYA MISHRA	RABI NARAYAN BEHERA	
	CMP/ /	MP		1086/2026
30	D-CMP/26216/2026	MAHESWATA PARIDA	NIRANJAN PANDA	
	CMP/ /	MP		1087/2026
31	D-CMP/26304/2026	SIDHARTH SATPATHY	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1088/2026
32	D-CMP/26264/2026	BHARAT CHNADRA ROUT	ARYA TRIPATHY	
	CMP/ /	MP		1089/2026
33	D-CMP/26319/2026	PRAHALLAD PARIDA	SATRUGHNA DASH (A)	
	CMP/ /	MP		1090/2026
34	D-MACA/24784/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE	SANJOSE KUMAR BHIMANNESWAR	
	MACA/ /	MP		1335/2026
35	D-MACA/24788/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE	SANJOSE KUMAR BHIMANNESWAR	
	MACA/ /	MP		1336/2026
36	D-MACA/24787/2026	MANAGER, LEGAL, ORIENTAL INSURANCE	SANJOSE KUMAR BHIMANNESWAR	
	MACA/ /	MP		1337/2026
37	D-MACA/24786/2026	THE MANAGER, LEGAL, ORIENTAL INSURANCE	SANJOSE KUMAR BHIMANNESWAR	
	MACA/ /	MP		1338/2026
38	D-MACA/26265/2026	PUNAM CHANDRA MEHER	UMA SHANKAR PATEL	
	MACA/ /	MP		1339/2026
39	D-MACA/26265/2026	PUNAM CHANDRA MEHER	UMA SHANKAR PATEL	
	MACA/ /	MP		1340/2026
40	D-CRLMC/17335/2026	M/S KHAN AUTO ELECTRICALS	BIJAYANANDA DASH	
	CRLMC/ /	MP		1451/2026
41	D-CRLMC/17343/2026	BHAKUNA@ GOBINDA NAYAK	BISHNU PRASAD PRADHAN	
	CRLMC/1875/2026	MP		1452/2026
42	D-CRLMC/17348/2026	PRAFULLA KUMAR PANDA	SUBRAT SATPATHY	
	CRLMC/ /	MP		1453/2026
43	D-CRLMC/17348/2026	PRAFULLA KUMAR PANDA	SUBRAT SATPATHY	
	CRLMC/ /	MP		1454/2026
44	D-CRLMC/17356/2026	LOKANATH SATAPATHY	SUBRAT SATPATHY	
	CRLMC/ /	MP		1455/2026
45	D-CRLMC/17356/2026	LOKANATH SATAPATHY	SUBRAT SATPATHY	
	CRLMC/ /	MP		1456/2026
46	D-CRLMC/17361/2026	KRUSHNA CHANDRA ACHARYA	DEVASHIS PANDA	
	CRLMC/ /	MP		1457/2026
47	D-CRLMC/17369/2026	JITU @ JITENDRA KUMAR SAMAL	SAROJ KUMAR DASH	
	CRLMC/ /	MP		1458/2026
48	D-CRLMC/17313/2026	V. BIKASH RAJU	HRUDANANDA MOHAPATRA	
	CRLMC/1877/2026	MP		1459/2026
49	D-CRLMC/17320/2026	KHIROD PRASAD NEGI	JNYANANANDA PANDA	
	CRLMC/ /	MP		1460/2026
50	D-CRLMC/17433/2026	KRUPASINDHU MUDULI	BIKRAM SENAPATI	
	CRLMC/ /	MP		1461/2026
51	D-CRLMC/17447/2026	DIPAK KUMAR BARIK	KEDAR CHANDRA SARANGI	
	CRLMC/ /	MP		1462/2026
52	D-CRLMC/17478/2026	SUBASH CHANDRA HAZRA	SANDEEP RATH	
	CRLMC/ /	MP		1463/2026
53	D-CRLA/17908/2024	KALA @ KALAKA MAHENDRA @ KOLAKA	AKHSEN KUMAR DAS, AMIT KUMAR SAHOO	
	CRLA/621/2024	MP		1500/2026
54	D-CRLA/17352/2026	BABULAL KULDEEP @ BABULAN KULDEEP @ BABURBAIK	KULDIP	
	CRLA/ /	MP		1501/2026
55	D-CRLA/17352/2026	BABULAL KULDEEP @ BABULAN KULDEEP @ BABURBAIK	KULDIP	
	CRLA/ /	MP		1502/2026
56	D-CRLA/17393/2026	DAM BADANAYAK	SHYAM MANOHAR	
	CRLA/ /	MP		1503/2026
57	D-CRLA/17393/2026	DAM BADANAYAK	SHYAM MANOHAR	
	CRLA/ /	MP		1504/2026

58	D-WA/1083/2022 WA/1083/2022	SASWATI JENA MP	M/S.BISHNU PRASAD PRADHAN	2011/2026
59	D-WA/26229/2026 WA/ /	ODISHA STATE WAREHOUSING CORPORATION MP	RABINDRA KUMAR MOHANTY	2012/2026
60	D-WA/26229/2026 WA/ /	ODISHA STATE WAREHOUSING CORPORATION MP	RABINDRA KUMAR MOHANTY	2013/2026
61	D-WA/1160/2023 WA/1160/2023	CHAMPA MOHANTY MP	SHASHI BHUSAN JENA	2014/2026
62	D-WA/26303/2026 WA/ /	BINOD BIHARI SAHU MP	JAJATI KESHARI KHUNTIA	2015/2026
63	D-WP(C)/26173/2026 WP(C)/ /	M/S BISLERI INTERNATIONAL PVT.LTD, MP	SHIBIR KATAPATHY	10957/2026
64	D-WP(C)/26180/2026 WP(C)/ /	BHAGYAM RAO MP	KRISHNA CHANDRA SAHU	10958/2026
65	D-WP(C)/26184/2026 WP(C)/18064/2026	PRAVAT KUMAR ROUT MP	ASHOK KUMAR BEHERA	10959/2026
66	D-WP(C)/26194/2026 WP(C)/ /	MADAN MOHAN PANDA MP	NARAYAN PRASAD PARIJA	10960/2026
67	D-WP(C)/26194/2026 WP(C)/ /	MADAN MOHAN PANDA MP	NARAYAN PRASAD PARIJA	10961/2026
68	D-WP(C)/26198/2026 WP(C)/18131/2026	AGANI PRASAD JENA MP	JAJATI KESHARI KHUNTIA	10962/2026
69	D-WP(C)/11531/2026 WP(C)/8647/2026	JUBRAJ TAKRI MP	SURAJ MOHANTY	10963/2026
70	D-WP(C)/26203/2026 WP(C)/ /	KULAMANI SAHOO MP	SPANDAN SRICHANDAN	10964/2026
71	D-WP(C)/26201/2026 WP(C)/ /	RATNAKAR PRADHAN MP	SURYAKANTA DWIBEDI	10965/2026
72	D-WP(C)/26208/2026 WP(C)/ /	BIDYADHAR SAHOO MP	SPANDAN SRICHANDAN	10966/2026
73	D-WP(C)/26206/2026 WP(C)/ /	SURYAMANI MAJHI MP	SURYAKANTA DWIBEDI	10967/2026
74	D-WP(C)/26210/2026 WP(C)/ /	TRINATH SAHOO MP	SURYAKANTA DWIBEDI	10968/2026
75	D-WP(C)/26172/2026 WP(C)/18107/2026	DR. SITARAM DAS MP	SAMEER KUMAR DAS	10969/2026
76	D-WP(C)/26211/2026 WP(C)/ /	JAYANTI LENKA MP	SPANDAN SRICHANDAN	10970/2026
77	D-WP(C)/26212/2026 WP(C)/ /	AKHIL KUMAR SAMANTARAY MP	MANAS RANJAN PRADHAN	10971/2026
78	D-WP(C)/26217/2026 WP(C)/ /	KALIA PATAMAJHI MP	GAGAN BIHARI SINGH	10972/2026
79	D-WP(C)/26224/2026 WP(C)/ /	AMAR NAYAK MP	RABINDRA NATH PRUSTY	10973/2026
80	D-WP(C)/23605/2026 WP(C)/16119/2026	M/S TRUEBLUE EDIFICE PRIVATE LIMITED, MP	ARJUN KATAPATHY	10974/2026
81	D-WP(C)/26174/2026 WP(C)/18116/2026	DR. RABINDRA KUMAR MISHRA MP	SAMEER KUMAR DAS	10975/2026
82	D-WP(C)/26228/2026 WP(C)/ /	ROJALIN BARIK MP	SHASHI BHUSAN JENA	10976/2026
83	D-WP(C)/26227/2026 WP(C)/ /	ARI NAYAK MP	RABINDRA NATH PRUSTY	10977/2026
84	D-WP(C)/26231/2026 WP(C)/18067/2026	ORISSA WOMENS VOLUNTARY SERVICES, MP	KSHITIAK KUMAR PANDEY	10978/2026
85	D-WP(C)/26234/2026 WP(C)/ /	SASIKANTA PRADHAN MP	SHASHI BHUSAN JENA	10979/2026
86	D-WP(C)/26233/2026 WP(C)/ /	MANAS NAYAK MP	RABINDRA NATH PRUSTY	10980/2026
87	D-WP(C)/26236/2026 WP(C)/ /	M/S.PANCHUPANDAV FASHION CENTER, MP	SABINA CHANDRA SAHOO	10981/2026
88	D-WP(C)/26238/2026 WP(C)/ /	SITAKANTA BEHERA MP	PRADEEP KUMAR MAHAPATRA	10982/2026
89	D-WP(C)/26240/2026	SAILENDRA MALLICK	SHASHI BHUSAN JENA	

	WP(C)/ /	MP		10983/2026
90	D-WP(C)/26239/2026	AKHILA KUMAR PANDA	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		10984/2026
91	D-WP(C)/26176/2026	DR. SANTI SWARUP BASA	SAMEER KUMAR DAS	
	WP(C)/18140/2026	MP		10985/2026
92	D-WP(C)/26242/2026	SUDHANSU SEKHAR PATNAIK	PRADEEP KUMAR MAHAPATRA	
	WP(C)/ /	MP		10986/2026
93	D-WP(C)/26243/2026	SONALI PRIYADARSHINI	RABINDRA NATH PRUSTY	
	WP(C)/18143/2026	MP		10987/2026
94	D-WP(C)/26246/2026	M/S.UTKAL GALVANIZERS LTD., CUTTACK	SUBASH CHANDRA SAHOO	
	WP(C)/ /	MP		10988/2026
95	D-WP(C)/26247/2026	BISWAMBAR DAS	BRAHMANANDA TRIPATHY	
	WP(C)/ /	MP		10989/2026
96	D-WP(C)/26250/2026	GANA DIPA PODH	PRADEEP KUMAR MAHAPATRA	
	WP(C)/ /	MP		10990/2026
97	D-WP(C)/26248/2026	PRASANTA KUMAR NAYAK	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		10991/2026
98	D-WP(C)/24289/2023	DHIRENDRA KUMAR PRATAP		10992/2026
	WP(C)/24289/2023	MP		
99	D-WP(C)/26252/2026	SURENDRA BIKRAM JENA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		10993/2026
100	D-WP(C)/26177/2026	DR. SANJUKTA MOHANTY	SAMEER KUMAR DAS	
	WP(C)/18120/2026	MP		10994/2026
101	D-WP(C)/26254/2026	KAMALESH MOHANTA	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		10995/2026
102	D-WP(C)/26255/2026	MILAN RAJPALIA	PRADEEP KUMAR MAHAPATRA	
	WP(C)/ /	MP		10996/2026
103	D-WP(C)/26257/2026	GURU PRASAD MOHANTY	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		10997/2026
104	D-WP(C)/26260/2026	ARJUN NAYAK	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		10998/2026
105	D-WP(C)/26178/2026	DR. PARTHASARATHI MISHRA	SAMEER KUMAR DAS	
	WP(C)/18146/2026	MP		10999/2026
106	D-WP(C)/26267/2026	RANJIT NAIK	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		11000/2026
107	D-WP(C)/26274/2026	SAUVAGYA PANI	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		11001/2026
108	D-WP(C)/26275/2026	SASHIREKHA PARIDA	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		11002/2026
109	D-WP(C)/26179/2026	SUVENDU KUMAR SATAPATHY	SAMEER KUMAR DAS	
	WP(C)/18137/2026	MP		11003/2026
110	D-WP(C)/26280/2026	ABHAYA KUMAR MAHAPATRA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		11004/2026
111	D-WP(C)/26281/2026	SUSANTA NAYAK	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		11005/2026
112	D-WP(C)/26284/2026	SAMIR KUMAR PATTANAIK	SUKANTA KUMAR MISHRA	
	WP(C)/18133/2026	MP		11006/2026
113	D-WP(C)/26286/2026	BIBHUTI NAYAK	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		11007/2026
114	D-WP(C)/26287/2026	GHAROI BUS MALIKA SANGHA, KORAPUT	TUSAR KUMAR MISHRA	
	WP(C)/18145/2026	MP		11008/2026
115	D-WP(C)/26182/2026	LAMBODAR MOHANTA	SAMEER KUMAR DAS	
	WP(C)/18141/2026	MP		11009/2026
116	D-WP(C)/26288/2026	BARENDRA DHAL	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		11010/2026
117	D-WP(C)/39035/2025	RISHABH MISHRA	CHITRASEN PARIDA	
	WP(C)/27951/2025	MP		11011/2026
118	D-WP(C)/26289/2026	THE LOISINGH GRAM PANCHAYAT, JHARSUGUDA	ABHISHEK PRADHAN	
	WP(C)/18142/2026	MP		11012/2026
119	D-WP(C)/26292/2026	BARSARANI PATRA	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		11013/2026
120	D-WP(C)/26295/2026	ABHINASH PRADHAN	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		11014/2026

121	D-WP(C)/21938/2026 WP(C)/15149/2026	MAHASWATA ROUT MP	LALIT KUMAR MAHARANA	11015/2026
122	D-WP(C)/26300/2026 WP(C)/ /	PUSPALATA SAHOO MP	AMARTYA MISHRA	11016/2026
123	D-WP(C)/26301/2026 WP(C)/ /	SATYANANDA NAYAK MP	RABINDRA NATH PRUSTY	11017/2026
124	D-WP(C)/26195/2026 WP(C)/ /	AJIT KUMAR NAYAK MP	DILLIP KUMAR RAY	11018/2026
125	D-WP(C)/26306/2026 WP(C)/ /	ODISHA ABHIBHABHAK MAHASANGHA, MP	<del>MAHASWATA ROUT</del>	11019/2026
126	D-WP(C)/26310/2026 WP(C)/ /	SOUMEDRA PATNAIK MP	ATUL TRIPATHY	11020/2026
127	D-WP(C)/26316/2026 WP(C)/ /	MAHABIR BANIKA SANGHA MP	ASHOK KUMAR MOHAPATRA	11021/2026